IN THE HIGH COURT OF BOMBAY AT GOA LD-VC-OCW-27-2020

IN

WRIT PETITION No.868 of 2016

Govind Sawant ... Applicant

Versus

Vishnu Anant Dessai & Ors.

... Respondents

Shri J.E. Coelho Pereira, Senior Advocate with Shri S. Rivankar, Advocate for the Applicant.

Shri A.D. Bhobe, Advocate for the Respondents No.1 & 2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 14th August 2020

P.C. :

The Writ Petition has already been disposed of. So nothing survives in this application. It stands disposed of as infructuous.

DAMA SESHADRI NAIDU, J.

NH